### Reserved Vacancies in Class I and II

5725. Shri Shambhu Nath: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that vacancies in Class I and II reserved for Scheduled Castes and Scheduled Tribes in the Railways are being filled up ignoring the Constitutional obligation in this regard;

(b) if not, the number of Class I and II officers belonging to the Scheduled Castes and Scheduled Tribes selected for the last five years;

(c) whether de-reservation of vacancies has been done with prior consultation with the Home Ministry; and

(d) if not, reasons therefor?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) 84.

(c) and (d). Direct recruitment to Class I and Class II in Railway Service is made on the recommendations of the Union Public Service Commission. When the Commission are not in a position to nominate the requisite number of suitable candidates belonging to Scheduled Castes/Scheduled Tribes, vacancies are de-reserved from time to time in accordance with the procedure laid down by the Ministry of Home Affairs.

### Idle Capacity in H.E.C. Ranchi

5727. Shri Indrajit Gupta: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the reasons for the continued idle capacity at Heavy Engineering Corporation, Ranchi; and

(b) the action taken to improve the utilization of the capacity?

The Minister of Industrial Development and Company Affairs (Shri F. A. Akmed): (a) and (b). Of the three projects of the Company, the Foundry Forge Plant and the Heavy Machine Tools Plant are yet to be completed and only partial production has commenced. As regards the third project, Heavy Machine Building Plant, there is at present no unutilised capacity. The problem of surplus capacity will arise from 1970-71. As the machines to be manufactured in this Plant are tailormade, it takes about 18 months for preparation of designs, technological documents etc., and another 12 months for manufacture. With this long manufacturing cycle, sufficient orders in advance are necessary to ensure full utilisation of capacity. Efforts are being made to load the Plant with advance orders and also to diversify the production to the extent feasible.

# **Production** of Beer

5728. Shri Baburao Patel: Will the Minister of Industrial Development and Company Affairs be pleased to state the number of breweries in the country and the quantity and value of beer produced annually?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): There are four Breweries in the country (in the organised sector) one in each of the States of U.P., H.P. Mysore and West Bengal. Their annual production is 17493 kllo liters valued at Rs. 3.80 crores.

### Imports and Exports through S.T.C.

## 5729. Shri D. N. Patodia: Shri R. Barua:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that complaints about the delay in imports and exports of goods which are channelised through the State Trading Corporation have been increasing; and

(b) if so, the measures contemplated to improve the position in this regard?